

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 817 /Confdl./2018  
II-2-4/2002 (Part-II)

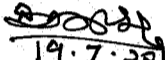
Bilaspur, dated the 19<sup>th</sup> July, 2018

The following Officiating District Judges of Higher Judicial Service are, hereby, issued certificate in terms of sub-rule (5) of Rule 9 of the Chhattisgarh Higher Judicial Service (Recruitment & Conditions of Service) Rules, 2006:-

### **TABLE**

<b>S. No.</b>	<b>Name of Judicial Officer</b>
1.	Shri Gregory Tirkey
2.	Shri Vinod Kumar Dewangan
3.	Smt. Prisilla Paul Horo

BY ORDER OF THE HIGH COURT

  
19.7.2018

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 818 /Confdl./2018  
II-2-4/2002 (Part-II)

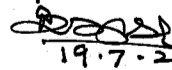
Bilaspur, dated the 19<sup>th</sup> July, 2018

Copy forwarded to: -

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (21)
  - (a) Shri Gregory Tirkey, Additional District and Sessions Judge, Dhamtari,
  - (b) Shri Vinod Kumar Dewangan, II Addl. Judge to the Court of Additional District and Sessions, Balrampur at Ramanujanj,
  - (c) Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Jagdalpur  
for information.
- (22) District & Sessions Judge, Balrampur at Ramanujanj/ Dhamtari for information.
- (23) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Admn./ Classification/ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential), High Court of Chhattisgarh, Bilaspur for information.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ I. & E./ Juvenile Justice Cell/ Library/ Pension / Protocol/ O/o R.G./ S. & A. Cell/Vigilance Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
19.7.2018

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL